Regional Office
U.P. Pollution Control Board
Noida, GB Nagar
Email- ronoida@uppcb.in

Ref no: 239/L-165/2023 Date- 23/05/2023

To,

The Registrar,
The National Green Tribunal,
Principal Bench,
New Delhi
E-mail- judicial-ngt@gov.in

Sub: Compliance report in compliance to the order passed by Hon'ble NGT, New Delhi on dated 13.03.2023 in matter- O.A. No. 139 of 2023 Ms Prayag Hospital & Research Centre Pvt. Ltd (Applicant) Versus Union of India & Ors. (Respondents).

Sir,

With reference to the subject mentioned above, this is to inform you that in compliance to the order passed by Hon'ble NGT, New Delhi on dated 13.03.2023 in the matter of O.A. No. 139 of 2023 Ms Prayag Hospital & Research Centre Pvt. Ltd (Applicant) Versus Union of India & Ors. (Respondents), the compliance report is submitted for your kind persual and necessary action please.

Yours Sincerely

(Praveen Kumar)
Regional Officer

Capy to:

1. Shri Pradeep Misra, Advocate, Hon'ble Supreme Court/ NGT, New Delhi for persual and necessary action please.
2. Chief Environmental Officer, Circle-I, U.P. Pollution Control Board, Lucknow.
3. Law Officer-I, U.P. Pollution Control Board, Lucknow.

Regional Officer

STATUS REPORT IN COMPLIANCE OF

HON'BLE NATIONAL GREEN TRIBUNAL

ORDER DATED 13 MARCH, 2023

IN

O.A. NO 139/2023

TITLED

Ms Prayag Hospital & Research Centre Pvt. Ltd.

Vs

Union of India & Ors.

Rg

Report of compliance of the order of Hon'ble NGT dated 13-03-2023, in the matter of O.A. No. 139 of 2023, Ms Prayag Hospital & Research Center Pvt. Ltd. Vs Union of India & Ors.

1.0 BACKGROUND

The Hon'ble National Green Tribunal, Principal Bench, New Delhi, vide its order dated 13.03.2023 in the matter of O.A. No. 139 of 2023, Ms Prayag Hospital & Research Center Pvt. Ltd. Vs Union of India & Ors, directed as follow:

> *".......5 In view of the averments made in the application, we also consider it appropriate that a Joint Committee be constituted to verify the factual position and suggest appropriate remedial action. Accordingly, we constitute a Joint Committee comprising of representatives of the CEO, NOIDA, the Member Secretary, Uttar Pradesh Pollution Control Board (UPPCB) and the District Magistrate, Gautam Buddha Nagar and direct the same to meet within two weeks, undertake visits to the site, look into the grievances of the applicant, associate the applicant and representative of the concerned project proponent, verify the factual position and take appropriate remedial action by following due course of law and giving opportunity of being heard to the project proponent. The UPPCB will be the nodal agency for coordination and compliance........."*

2.0 COMPLIANCE REPORT

As per the direction of Hon'ble NGT in the said matter Joint committee was Constituted by Hon'ble NGT Comprising of representative of the CEO, Noida the member Secretary, UPPCB and District Magistrates GBN.

Pg

The following officers were nominated for the joint committee by the concern authorities and the joint committee was formed as-

1. Additional District Magistrate (Executive), G.B. Nagar
2. Officer on Special Duty (T), Noida Authority, Noida.
3. Regional Officer, UPPCB, Noida.

The committee meeting was held on 27/04/2023 at M/s Prayag Hospital & Research Center Pvt. Ltd. Sector-41, Noida. The committee then visited the site and surroundings During the visit following representatives of M/s Prayag Hospital & Research Center Pvt. Ltd. Sector-41, Noida and community centre were present during the inspection and visit.

1- Shri Anil Soni, Marketing Executive (Prayag Hospital)
2- Shri S.N. Shukla, Accountant (Prayag Hospital)
3- Shri Dinesh Chauhan, Manager (Community Centre)

The representative of the community centre, Sector-41, Noida was informed about the concern and was duly briefed about the issue of noise pollution caused by the events in the premises as the community centre is with in 100 mt. of the hospital and as per Noise rules it is in silence zone.

It was informed by the representative of M/s Prayag Hospital & Research Center Pvt. Ltd. that the DJ and music

instruments are used in the Community Centre during events. But the music is not played after 10:00 pm in the premises.

The noise monitoring of the area was done during the inspection and visit of the joint committee at 03 points, the following observation were there-

S.No.	Sampling Location	Observed Value Day [dB(A)]
1	In front of Prayag Hospital Main Road	68.6
2	Near Back side of Hospital	57.1
3	RWA Gate Near Prayag Hospital	71.1

(Monitoring was done in afternoon and no event was on going during this monitoring)

This is to mention that the Community Centre is the property of NOIDA Authority and is operated by RWA of the sector in Noida. During the inspection it was directed to operators of community centre to abide by the noise rules and operation of the premises must be in manner that no inconvenience is cost to the near-by habitants. Photographs of the inspection is attached.

Signages of Silence Zone are installed near the hospital, pictures of the same are attached in the report.

Pg

UPPCB & Noida Authority issued direction to the Resident Welfare Association, Sector-41, Noida to comply with the said rules. Copy of the same is annexed as annexure-1.

Filing the report for kind consideration, please.

23/5/23		23/05/2023
(Praveen Kumar)	(Avinash Tripathi)	(Nitin Madan)
Regional Officer,	OSD (T),	ADM (E),
UPPCB, Noida	Noida Authority	GB Nagar

Latitude: 28.563862
Longitude: 77.365319
Elevation: 222.58±1 m
Accuracy: 6.6 m
Time: 27-04-2023 15:56
Note: Prayag Hospital

Latitude: 28.563313
Longitude: 77.365044
Elevation: 222.69±1 m
Accuracy: 4.8 m
Time: 27-04-2023 16:05
Note: Prayag Hospital
Powered by NoteCam

Latitude: 28.563575
Longitude: 77.36477
Elevation: 222.78±1 m
Accuracy: 36.5 m
Time: 27-04-2023 16:24
Note: prayag hospital Gate
Powered by NoteCam

Latitude: 28.563755
Longitude: 77.364722
Elevation: 222.98±1 m
Accuracy: 6.3 m
Time: 27-04-2023 15:58
Note: Prayag Hospital

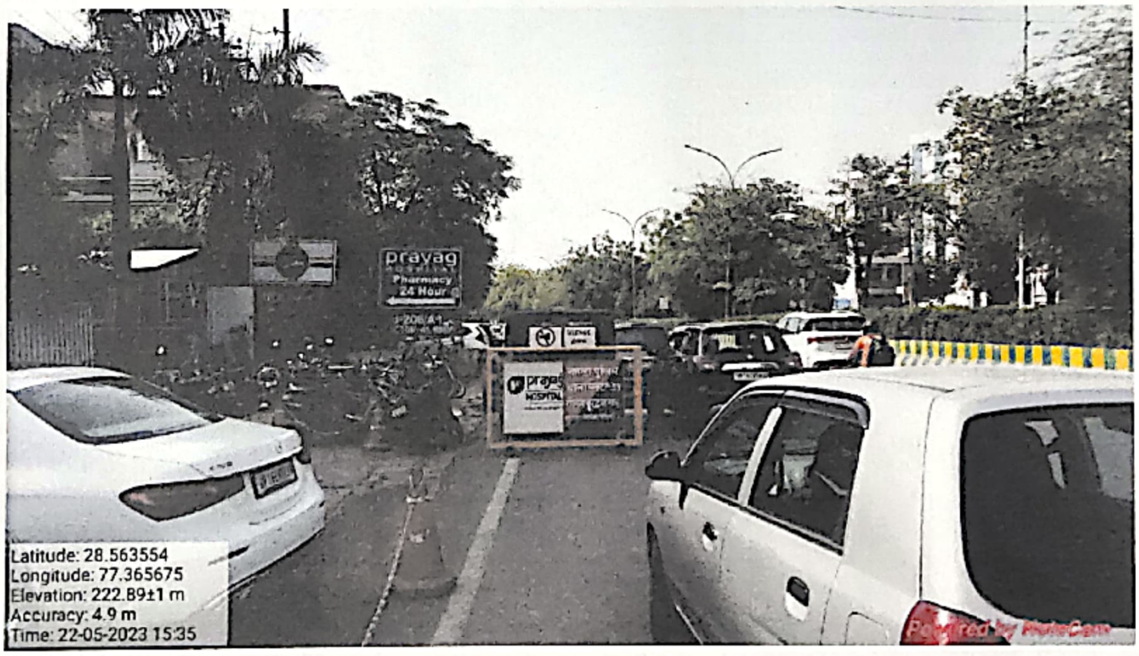
Latitude: 28.563918
Longitude: 77.365302
Elevation: 222.58±21 m
Accuracy: 4.5 m
Time: 27-04-2023 16:26
Note: prayag hospital

Latitude: 28.563427
Longitude: 77.365082
Elevation: 222.78±1 m
Accuracy: 6.7 m
Time: 27-04-2023 16:12
Note: Prayag Hospital
Powered by NoteCam

SILENCE ZONE
नौएडा पुलिस
Latitude: 28.563685
Longitude: 77.365664
Elevation: 222.99±2 m
Accuracy: 4.6 m
Time: 22-05-2023 15:36
Powered by NoteCam

SILENCE ZONE
शांत क्षेत्र
prayag
HOSPITAL
SILENCE ZONE
नौएडा पुलिस
Latitude: 28.563389
Longitude: 77.365657
Elevation: 222.99±2 m
Accuracy: 7.0 m
Time: 22-05-2023 15:35

NO
HORN
prayag
HOSPITAL
नोएडा पुलिस
थानासेक्टर-39
गौतमबुद्धनगर
Latitude: 28.56367
Longitude: 77.365649
Elevation: 222.89±1 m
Accuracy: 4.8 m
Time: 22-05-2023 15:35
Powered by NoteCam


prayag
Pharmacy
24 Hour
Latitude: 28.563554
Longitude: 77.365675
Elevation: 222.89±1 m
Accuracy: 4.9 m
Time: 22-05-2023 15:35

Latitude: 28.563461
Longitude: 77.365673
Elevation: 222.99±3 m
Accuracy: 5.6 m
Time: 22-05-2023 15:34
prayag
HOSPITAL
Powered by NoteCam

SILENCE ZONE
prayag
HOSPITAL
नोएडा पुलिस
थाना सेक्टर-39
गौतम बुद्ध नगर
Latitude: 28.56339
Longitude: 77.365674
Elevation: 222.99±1 m
Accuracy: 8.9 m
Time: 22-05-2023 15:35

Block J Aghapur Rd
Block G Aghapur Rd
Sri Chaitanya Techno School
School
Community Centre
Punjab National Bank ATM
Prayag Hospital & Research Centre
Blood Bank Prayag Hospital
HOSPITAL
Jain Rd
जैन मार्ग
Vaishnavi Store
The Ambition library
Mangalam Pathology Laboratory
Punjab & Sind Bank
Google

Pe

(12)

Anx-1

क्षेत्रीय कार्यालय उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, नोएडा
REGIONAL OFFICE, U.P. POLLUTION CONTROL BOARD, NOIDA

पत्रांकः 224/L-165/23 दिनांकः– 26/05/23

रेजीडेंट वेलफेयर एसोसिएशन,
सेक्टर–41, नोएडा,
गौतमबुद्धनगर।

विषयः–ध्वनि प्रदूषण (नियंत्रण व नियमन) नियम, 2000 (यथासशोधित) के अनुपालन के सम्बन्ध में।

उपरोक्त विषयक का संदर्भ ग्रहण करने का कष्ट करें। जैसा कि आप अवगत है कि सेक्टर–41, नोएडा में स्थित सामुदायिक केन्द्र का संचालन एवं रख–रखाव आर0डब्ल्यू0ए0 द्वारा किया जाता है। उक्त सामुदायिक केन्द्र के निकट मै0 प्रयाग हॉस्पिटल एवं रिसर्च सेन्टर स्थापित/संचालित है। उक्त सामुदायिक केन्द्र में विभिन्न प्रकार के आयोजन सम्पादित किये जाते हैं तथा आयोजनों/कार्यक्रमों में ध्वनि उद्घोष यंत्रो एवं डी0जे0 का प्रयोग किया जाता है। जिससे निकट स्थित मै0 प्रयाग अस्पताल एवं रिसर्च सेन्टर में मरीजों को असुविधा होती है। ध्वनि प्रदूषण (नियंत्रण व नियमन) नियम, 2000 (यथासशोधित) में चिकित्सा संस्थान के निकटवर्तीय 100 मी0 क्षेत्र को शांत क्षेत्र (Silence Zone) घोषित किया गया है और शान्त क्षेत्र में ध्वनि हेतु परिवेशीय वायुगुणता (Ambient Air Quality Standards in Respect of Noise) निम्न प्रकार से नियत है–

Silence Zone	Limits in dB(A) Leq	
	Day Time (6:00 am to 10:00 pm)	Night Time (10:00 pm to 6:00 am)
	50	**40**

अतः उपरोक्त के क्रम में आपको निर्देशित किया जाता है कि सामुदायिक केन्द्र, सेक्टर–41, नोएडा में सम्पन्न करायें जा रहे विभिन्न कार्यक्रमों एवं आयोजनों में उपरोक्त वर्णित नियमों का अक्षरशः अनुपालन सुनिश्चित रखा जायें एवं कार्यक्रमों एवं आयोजनों को इस प्रकार से संचालित किया जायें कि चिकित्सीय संस्थान के मरीजों को असुविधा का सामना न करना पड़े। उक्त की अनुपालन आख्या इस कार्यालय को प्रस्तुत की जायें।

भवदीय

(प्रवीण कुमार)
क्षेत्रीय अधिकारी

प्रतिलिपिः–निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित

1. सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ।
2. पुलिस उपायुक्त (मुख्यालय), गौतमबुद्धनगर।
3. अपर जिलाधिकारी (प्रशासन), गौतमबुद्धनगर।
4. विशेष कार्याधिकारी (टी)/नोडल–पर्यावरण, नोएडा प्राधिकरण, नोएडा।
5. मुख्य पर्यावरण अधिकारी, वृत्त–1, उ0प्र0प्र0नि0बोर्ड, लखनऊ।

क्षेत्रीय अधिकारी

Annx-1.

नवीन ओखला औद्योगिक विकास प्राधिकरण

मुख्य प्रशासनिक भवन सैक्टर–6, नौएडा जिला गौतमबुद्ध नगर–201301

पत्र संख्याः नौएडा/वि0का0 (टी0)/2023/602
दिनांकः 22/05/2023

रेजीडेंट वेलफेयर एसोसिएशन,
सैक्टर–41, नौएडा,
गौतमबुद्धनगर।

विषयः–ध्वनि प्रदूषण (नियंत्रण व नियमन) नियम, 2000 (यथासशोधित) के अनुपालन के सम्बन्ध में।

उपर्युक्त विषयक अवगत कराना है कि सेक्टर–41, नौएडा में सामुदायिक केन्द्र का संचालन एवं रख–रखाव आपके स्तर से किया जाता है तथा विदित है कि सामुदायिक केन्द्र के परिसर से सटा हुआ मै0 प्रयाग हॉस्पिटल एवं रिसर्च सेन्टर स्थापित एवं संचालित चिकित्सीय संस्थान है। सामुदायिक केन्द्र में विभिन्न प्रकार के आयोजन सम्पादित किये जाते हैं एवं संज्ञानित हुआ है कि आयोजनों में ध्वनि उद्घोषक यंत्रों एवं डी0जे0 का प्रयोग किया जाता है।

उल्लेखनीय है कि ध्वनि प्रदूषण (नियंत्रण व नियमन) नियम, 2000 (यथासंशोधित) में उल्लिखित है कि चिकित्सा संस्थान के निकटवर्तीय 100 मी0 क्षेत्र को शांत क्षेत्र (Slince Zone) घोषित किया गया है। शांत क्षेत्र में ध्वनि हेतु परिवेशीय वायुगुणता (Ambient Air Quality Standards in Respect of Noise) निम्न प्रकार से नियत है–

Silence Zone	Limits in dB(A) Leq	
	Day Time (6:00 am to 10:00 pm)	Night Time (10:00 pm to 6:00 am)
	50	40

आपके द्वारा की जा रही गतिविधियों से संदर्भित नियमों में उल्लिखित प्राविधानों का उल्लघंन हो रहा है एवं चिकित्सीय संस्थान में मरीजों को असुविधा हो रही है।

अतः उपर्युक्त के क्रम में आपको निर्देशित किया जाता है कि सामुदायिक केन्द्र, सेक्टर–41, नौएडा में सम्पन्न कराये जा रहे विभिन्न कार्यक्रमों एवं आयोजनों में उपर्युक्त वर्णित नियमों का अक्षरशः अनुपालन सुनिश्चित किया जाये एवं कार्यक्रमों एवं आयोजनों को इस प्रकार से संचालित किया जाये कि चिकित्सीय संस्थान के मरीजों को असुविधा का सामना न करना पड़े। उल्लंघन की दशा में नियमानुसार वैधानिक कार्यवाही की जाएगी।

अतः उपर्युक्त निर्देशों का अनुपालन सुनिश्चित कराते हुए अनुपालन आख्या इस कार्यालय को उपलब्ध कराना सुनिश्चित करें।

(डॉ0 अविनाश त्रिपाठी)
विशेष कार्याधिकारी

प्रतिलिपिः

1. मुख्य कार्यपालक अधिकारी महोदया को सादर सूचनार्थ।
2. सदस्य सचिव, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ।
3. पुलिस उपायुक्त (मुख्याालय), गौतमबुद्धनगर को सादर सूचनार्थ।
4. अपर जिलाधिकारी (प्रशासन), गौतमबुद्धनगर को सादर सूचनार्थ।
5. विशेष कार्याधिकारी (आई0)/आर0डब्लू0ए0 को सूचनार्थ।
6. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, नौएडा को सूचनार्थ।
7. वरिष्ठ प्रबन्धक, वर्क सर्किल–3, नौएडा को सूचनार्थ एवं आवश्यक कार्यवाही हेतु।

विशेष कार्याधिकारी
नौएडा।

(14)